NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CP/206/241/HDB/2017		
NAME OF THE COMPANY	Lanco Hills Technology Park Private Limited		
NAME OF THE PETITIONER(S)	Brahmagiri Realtors Private Limited		
NAME OF THE RESPONDENT(S)	Lanco Hills Technology Park Private Limited & (09) Others		
UNDER SECTION	59,241,242		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature -
Y. SURYANARAYANA	counsel fol	Scryacorporationyora gradicom 984986556	1 box
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Sri Y. Suryanarayana, learned Counsel for the Petitioner. At the request of counsel case is posted to 20.12.2017.

MEMBER (Technical)

Kerky

MEMBER (Judicial)